

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR NADIA CONSTRUCTIONS**  
**PRIVATE LIMITED OPERATING IN (non-operative) AT KOLKATA**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>Nadia Constructions Private Limited</b> PAN: AACCN8686N CIN: U45400WB2008PTC123956
2.	Address of the registered office	81/2A Raja Dinendra Street, Kolkata-700006
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	'Durgapur Residency', Under Durgapur Municipal Corporation, P.S. - Durgapur, District - Paschim Burdwan
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Nil (inoperative after 2016-17)
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Financial Statements available for 2016-17. Can be obtained by emailing to the RP at <a href="mailto:nadiacons.irp@gmail.com">nadiacons.irp@gmail.com</a> / <a href="mailto:gm.resolution@yahoo.com">gm.resolution@yahoo.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing to the RP at <a href="mailto:nadiacons.irp@gmail.com">nadiacons.irp@gmail.com</a> / <a href="mailto:gm.resolution@yahoo.com">gm.resolution@yahoo.com</a>
10.	Last date for receipt of expression of interest	19/12/2024
11.	Date of issue of provisional list of prospective resolution applicants	29/12/2024
12.	Last date for submission of objections to provisional list	03/01/2025
13.	Date of issue of final list of prospective resolution applicants	13/01/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18/01/2025
15.	Last date for submission of resolution plans	17/02/2025
16.	Process email id to submit Expression of Interest	<a href="mailto:nadiacons.irp@gmail.com">nadiacons.irp@gmail.com</a>

Date: 29/11/2024

**Goutam Mukherjee**  
Resolution Professional of

Place: Kolkata

Nadia Constructions Private Limited  
Reg. No.: IBBI/IPA-001/IP-P-02696/2022-2023/14170  
AFA valid up to 31/12/2025  
64, Behari Lal Pal Street, 2nd Floor,  
Flat No. 11, Kolkata- 700036